

inputs to the Directorate of Public Relations in the Ministry of Defence so as to dispel misgivings that may arise due to non-factual media reports. Correspondent are also taken to different locations to cover defence related news.

[*Translation*]

Prime Minister's Rozgar Yojana

416. SHRI CHHEDI PASWAN:
SHRI RAM TAHAL CHOUDHARY:
SHRI PRITHVIRAJ D. CHAVAN:
SHRIMATI GIRIJA DEVI:
SHRI RAM VILAS PASWAN:
SHRI SRIKANTA JENA:

Will the PRIME MINISTER be pleased to state:

(a) the basic objectives of the Prime Minister's Rozgar Yojana;

(b) the actual number of beneficiaries under the scheme, the amount sanctioned and actually disbursed, State-wise, till February 28, 1995; and

(c) the practical difficulties faced by the people and steps taken to eliminate them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES)

(SHRI M. ARUNACHALAM): (a) The basic objective of the Prime Minister's Rozgar Yojana is to provide employment to more than a million educated unemployed youth by setting up of 7 lakh micro enterprises through industry, service and business routes in the last 4 years of 8th Five Year Plan i.e. from 1993-94 to 1996-97.

(b) Statement showing state-wise number of persons sanctioned loan, amount of loan sanctioned and disbursed under Prime Minister's Rozgar Yojana (cumulative) as on 31.1.95 as far as reported by States/UTs is enclosed. 1,40,685 cases have been sanctioned loan involving an amount of Rs. 64216 lakhs out of which Rs. 18638 lakhs have been disbursed to the beneficiaries till 31.1.95 under PMRY.

(c) Practical difficulties faced by the beneficiaries are regarding selection of activity, lack of knowledge in managing an enterprise etc. For the purpose of enabling the beneficiaries to choose a suitable sphere of activity, project profiles have been prepared, and are available with the DICs for consultation. A district level task force has been formed to screen the beneficiaries. The Office of the General Manager, DIC in the district also pursues the cases with the banks for sanction and disbursal. For imparting knowledge in managing an enterprise, a training is organised by the DIC. Unemployed youths whose cases are sanctioned by the banks are imparted this training.

STATEMENT

State/UT wise number of Beneficiaries, the amount of loan sanctioned and disbursed (Cumulative) upto 31st January, 1995

Sl. No.	State/UT	No. of cases sanctioned Loan	Amount of Loan (Rs. Lakhs)	
			Sanctioned	Disbursed
1.	Andhra Pradesh	13151	5747	1762
2.	Assam	3215	1885	28
3.	Bihar	7079	5360	978
4.	Delhi	831	419*	73*
5.	Goa	195	140	20
6.	Gujarat	3260	1417	566
7.	Haryana	3727	2006	929
8.	Himachal Pradesh	1334	811	516
9.	Jammu & Kashmir	1206	75	13
10.	Karnataka	12052	5070	1109
11.	Kerala	6908	3466	1927
12.	Madhya Pradesh	16031	4409	990
13.	Maharashtra	22554	8988	2003
14.	Manipur	217	202	113
15.	Mizoram	82	29	21
16.	Orissa	4664	3338	330
17.	Punjab	4537	2991	1446
18.	Rajasthan	6363	2731	763
19.	Tamil Nadu	9577	5753	1916
20.	Tripura	313	254	33
21.	Uttar Pradesh	16242	5820	2268

Sl. No.	State/UT	No. of cases sanctioned Loan	Sanctioned	Disbursed
22.	West Bengal	5628	2471	357
23.	Andaman & Nicobar	81	49	26
24.	Arunachal Pradesh	167	100	55
25.	Chandigarh	162	98*	60*
26.	Dadra & Nagar Haveli	171	141	111
27.	Daman & Diu	62	51	23
28.	Nagaland	102	27	27
29.	Lakshadweep	12	NA	7
30.	Meghalaya	189	127	84
Total		140685	64216	18638

*Figures relate only to the current financial year.

PSUs in Maharashtra

417. SHRI DATTA MEGHE: Will the PRIME MINISTER be pleased to state:

(a) the amount of investment made in each Public Sector Undertaking in Maharashtra till December, 1994;

(b) the details of annual production, profit earned/loss suffered and the number of employees employed in each of these undertakings; and

(c) the details of projects in Maharashtra in respect of which the Government are contemplating to invest more funds and the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHJ): (a) and (b). As on 31.3.1993 there were 28 Central PSEs having their registered Office in the State of Maharashtra. The details of investment in terms of equity and loan as on 31.3.93, annual production, net profit/loss during 1992-93 and the number of employees working in these PSEs as on 31.3.1993 are given in Volume I of P.E. Survey 1992-93 at pages S-86 to S-94 S-134 to S-161, S-43 to S-50 and S-189 to S-193 respectively.

(c) Details of projects costing more than Rs. 100 crores under Central PSEs together with anticipated date of commissioning which were under implementation as on 31.3.1993 are given at pages 43 to 50 in Volume I of P.E. Survey 1992-93 laid in the Parliament on 23.2.1994.

[English]

Filaria Patients

418. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the total number of filaria patients at present in Kerala;

(b) the total assistance sanctioned by the Union Government for eradication of filaria in Kerala during the current financial year and the amount released so far; and

(c) The facilities provided to such patients by the Union Government Free of cost?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) During the year 1993, 1713 cases of Filaria were found positive in Kerala.

(b) During the current financial year, Rs. 25.53 lakhs is being released to the state of Kerala for filaria control.

(c) Drugs like DEC and Paracetamol required for the treatment of Filaria cases are provided by the Central Government free of cost.

Strike in All India Institute of Medical Sciences

419. SHRIMATI SUSEELA GOPALAN:
DR. RAMKRISHNA KUSMARIA:
SHRI RAJENDRA KUMAR SHARMA:
SHRIMATI DIL KUMARI BHANDARI:
DR. RAMESH CHAND TOMAR:
SHRI JANARDAN MISRA:
DR. MUMTAZ ANSARI:
SHRI GURUDAS KAMAT:
KUMARI SUSHILA TIRIYA:
SHRI D. VENKATESWARA RAO:
SHRI HARI KISHORE SINGH:
SHRI MULLAPALLY RAMCHANDRAN:

Will the PRIME MINISTER be pleased to state:

(a) whether several indoor/outdoor patients are facing hardship due to continued strike by Resident Doctors and other sections of the staff at All India Institute of Medical Sciences, New Delhi;

(b) if so, the demands of the doctors;

(c) whether the Government have taken any initiative to resolve the strike; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) With the strike of the Resident Doctors, the number of patients has declined. However, the Faculty Members have helped to maintain some of the important hospital services.